

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANIL LIMITED Date of Commencement of Liquidation: 25-10-2018; List of Stakeholders as on Date: 13-01-2020; Name of IP: Mr. Ramchandra Dallaram Choudhary; Last 5 digit of registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	11691632793	6	10081183377	0	276016	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	67	7276390915	67	5773809944	0	1502580971	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	592	115643729	592	101045741	0	14597988	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	84	67440846	84	45817077	0	21623770	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	8	10529257288	8	10084936403	0	444320885	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	127	2405531803	127	1607263018	0	798268785	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	42348668	5	41564485	0	784183	0	<a href="#">Annexure 9</a>
Total		889	32128246042	884	27735620045	0	2782452598	0	